

:  
SLP(C)No. 879 OF 1998  
ITEM NO.MM-2

COURT NO.6

SEC -XV

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

SLP(C) No. 879 of 1998

P.C. Agrawala

Petitioner(s)

VERSUS

Payment of wages Insp., M.P. & Ors.

Respondent(s)

with  
SLP(C) No.1147/1998, SLP(C) No.905/1998, SLP(C) No.3273/1998

Date: 31-10-2002: This matter was mentioned today.

CORAM :

HON'BLE MR JUSTICE U.C. BANERJEE  
HON'BLE MR. JUSTICE B.N. AGRAWAL

For the Petitioner(s) :Ms. Arpita Mahajan, Adv.  
Ms. Nina Gupta, Adv.  
Ms. Shalini Rai, Adv.  
Ms. Bina Gupta, Adv.

For the Respondent(s) :Mr. S.K. Agnihotri, Adv.  
Mr. K. Bhirava Swamy, Adv.  
Mr. Somnath Mukherjee, Adv.

UPON being mentioned the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T..J.  
.SP2

List these matters two weeks after the Diwali  
holidays.

.SP1

(R.K. Dhawan)  
Court Master

(Shelly Sengupta)  
Court Master

(These matters are shown as Item 201, Dt.1.11.2002  
in Court No.6)